## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 627/2016	TP 295/17	Accep-tance of Chairman's Report	391/394	Propcare Mall Management (India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
Į.	SHRUTI JERE	APPLICANT COMPANY	١ ٥
2.	BALD NAIR	COUNSEL	shulp
	FOR CYRIL AMAR	-CHAND -	
	MANGALDAS		

Counsel for petitioner is present. Today, the matter is listed for acceptance of the Chairman's report.

We have seen the Chairman's report. Chairman's report is accepted.

MEMBER (J)

MEMBER (T)